

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-26(ND)/2018

IN THE MATTER OF:

Ravinder Kumar Pathela

.... APPLICANT / PETITIONER

Vs

M/s. Alomond Infrabuild Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 19.01.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

**Mr. Ankit Khurana & Ms. Shaurya Sharma,
Advocates**

For the Respondent(s):-

ORDER

For order, see (IB)-51(PB)/2017.